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Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

....
New Delhi, the 28th March, 2018.

NOTIFICATION No. 13/2018
INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri V.R. Eliza, Additional Commissioner in the office of the Chief Commissioner GST and Customs, Hyderabad Zone from the Indian Revenue Service (Customs & Central Excise) under Rule 48-A of CCS (Pension) Rules, 1972 with effect from 28th March, 2018.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of CGST & Central Excise, Hyderabad Zone, GST Bhawan, Basheerbagh, Hyderabad – 500 004 (Copy of vigilance status of the officer is enclosed).
3. PS to *Chairman, CBEC/All Members (CBEC)/Commissioner (Coordination-CBEC/DS(Ad.II)/Dir (Ad.IIA&B)/DS(Ad.V).
4. Pr.ADG(IHRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.